

*IN THE INCOME TAX APPELLATE TRIBUNAL  
KOLKATA BENCH "SMC" KOLKATA*

Before **Shri SANJAY GARG, Judicial Member**

आयकर अपील सं.य/ITA <b>No.518/Kol/2020</b> Assessment Year:2004-05
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General Magnets Ltd. ( <i>since converted to General Magnets LLP</i> ) C/o M.s Salarpuria Jajodia & Co. 7, C.R. Avenue, 3 <sup>rd</sup> Floor Kolkata-700072 <b>[PAN No.AAACG 9196 J]</b>	<u>बनाम /</u> V/s.	DCIT, Circle-6, Aayakar Bhawan Poorva, 110, Shantipally, E.M.By Pass, Kolkata-107
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

**Hearing through video Conferencing**

अपीलार्थी की ओर से/By Appellant	Shri Sujoy Sen, C.A
प्रत्यर्थी की ओर से/By Respondent	Mrs. Ranu Biswas, Addl. CIT-SR-DR
सुनवाई की तारीख/Date of Hearing	05-01-2021
घोषणा की तारीख/Date of Pronouncement	05-01-2021

**आदेश /O R D E R**

The present appeal has been preferred by the assessee against the order dated 25.08.2020 of the Commissioner of Income-tax (Appeals)-20, Kolkata [hereinafter referred to as 'CIT(A)'].

2. At the outset, Ld. counsel for the assessee has submitted that since the assessee has opted for "*Viviad Se Vishwas Scheme 2020*" and, therefore, he intends to withdraw the present appeal. A separate application dated 05.01.2021 for withdrawal

of the appeal has been submitted by the Ld. Authorised counsel for the assessee. The Ld. DR has no objection for the said withdrawal.

In view of the above, the appeal of the assessee is hereby dismissed as '**Withdrawn**'.

Order pronounced in open court at the close of the hearing on Tuesday, 5<sup>th</sup> January, 2021.

Sd/-  
(Sanjay. Garg)  
Judicial Member

Kolkata,  
\*Dkp/Sr.PS

दिनांक:- 05/01/2021 कोलकाता

**आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-**

1. अपीलार्थी/Appellant-General Magnets Ltd. C/o M/s Salarpuria Jajodia & Co. 7, C.R. Avenue, 3<sup>rd</sup> Floor, Kolkata-72
2. प्रत्यर्थी/Respondent-DCIT, Cir-6, Aayakar Bhawa, Poorva,110, Shantipally, E.M. By-Pass, Kolkata-107
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

By order/आदेश से,

उप/सहायक पंजीकार  
आयकर अपीलीय अधिकरण,  
कोलकाता ।